

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

C.P.1717 (IB)/(MB)2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAIKAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.05.2018

NAME OF THE PARTIES: **Magnum Super Distributors India Pvt**

v/s.

**Reliance Communications
Infrastructure Ltd.**

INSOLVENCY & BANKRUPTCY CODE 2016

Order

17. CP-1717 (IB)/(MB)2017

On withdrawal memo filed by the Petitioner Counsel, the
Petition is hereby dismissed as withdrawn.

Sd/-

RAVIKUMAR DURAIKAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)